

**HIGH COURT OF SIKKIM
GANGTOK**

No. 38/HCS

Date: 02-08-2024

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to direct that henceforth Judicial Magistrates and Chief Judicial Magistrates shall communicate with the High Court registry, including the Judicial Officers deputed in the Registry, only through the respective Jurisdictional District Judges.

By Order,

sd/-
(Sonam Palden Bhutia)
Registrar(Judicial Service)

Memo No.: 5873-81/HCS
Date: 02-08-2024
Copy to:

1. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. The Ld. Principal District & Sessions Judge, Gangtok-cum-OSD to the Hon'ble, the Chief Justice, High Court of Sikkim.
5. All District & Sessions Judges.
6. All Chief Judicial Magistrates
7. All Judicial Magistrates.
8. All Sections in-charge, High Court of Sikkim.
9. Administrative Officers/Section Officers/Court Managers, District Courts
10. File and
11. Guard file.


Registrar